

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Lanco Kondapalli Power Limited Date of Commencement of Liquidation: 16-04-2021; List of Stakeholders as on Date: 11-12-2023; Name of IP: Mr. Pankaj Dhanuka; Process Number: 1; Last 5 digitof registration number: 11911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				3604187.44				NA
2	Liquidation costs incurred till date				1375160276.66				NA
3	Secured financial creditors	11	53451785336.47	11	51125428529.47		2326356807.00		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	663617.00	1	445435.00		218182.00		Annexure 6
7	Operational creditors (Government Dues)	6	2208878681.89	3	17472170.88	10664339080.50	1124967430.50		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	559527416.55	16	514153538.51		45373878.04		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	34007	1	34007				Annexure 9
Total		39	56220889058.91	32	53036298144.96	10664339080.5	3496916297.54		